

**Rehabilitation of Workers**

277 SHRI DHIRENDRA AGARWAL :  
SHRI PRABHU DAYAL KATHERIA :  
SHRI RAMCHANDRA VEERAPPA :

Will the Minister of LABOUR be pleased to state .

(a) the number of workers rendered jobless due to closure of industrial units during 1994-95 and 1995-96 and

(b) the steps proposed to be taken by the Union Government for rehabilitation of these workers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) According to the latest available information the number of units closed during 1994 and 1995 are 228 and 94 and workers affected during the same period are 21394 and 8164 respectively

(b) Government have established the National Renewal Fund as a social safety net for the workers affected by industrial restructuring. The fund inter-alia provides assistance for the schemes of retraining and redeployment of workers affected by restructuring and closure of industrial units. A large number of Employee Assistance Centres have been set up by various agencies all over the country with the assistance from NRF. Workers affected by closure of industries can also avail of employment generation schemes being implemented by State Governments under Centrally sponsored schemes.

**Child Labour**

278 DR T SUBBARAMI REDDY Will the Minister of LABOUR be pleased to state .

(a) whether the Supreme Court of India has imposed the fine on seven industries which have been employing the children.

(b) if so, the steps taken by the Government against the guilty persons.

(c) whether the supreme Court has also issued any directive to the Government to inform the Court regarding steps taken to curb the child labour in the country

(d) if so, whether the Government have informed the court about the steps taken, and

(e) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (e) information is being collected and will be laid on the Table of the House

[Translation]

**Tourist visited India**

279. SHRI SOHAN BEER :  
DR. KRUPASINDHU BHOI

Will the Minister of TOURISM be pleased to state :

(a) the number of tourists visited India during the last three years and the amount of foreign exchange earned therefrom;

(b) whether the Government propose to make a plan to promote tourism in the country;

(c) if so, the details thereof; and

(d) the measures proposed to be taken by the Government for the security of the tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) The number of foreign tourists who visited India and the estimated foreign exchange earnings from tourism during the last three years are as given below -

Year	Foreign tourist arrivals	Estimated Foreign exchange earnings (Rs crores)
1993	17,64,830	6141.81
1994	18,86,433	7103.53
1995	21,23,683	8640.02

(b) and (c) The development of tourism is a continuous process and forms part of the plan proposal for each year. The Department has recently prepared a draft strategy paper enlisting the activities to be taken up by various agencies including the private sector for the development of tourism in the country.

(d) States/Union Territory Governments are primarily concerned with the security of residents and visitors as law and order is a State Subject. However, the Central Department of Tourism has formulated guidelines for the approval of travel agents, tour operators, tourist transport operators, guides etc. who provide various services to tourists.

[English]

**Non Functioning of Cameras at IGIA**

280 SHRI MOHAN RAWALE Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the cameras installed in the lounges of the Indira Gandhi International Airport at New Delhi have become out of order